

(3)

Dated: 11.3.94.

None for the applicant. Shri. A. G. Shetty, counsel for the respondents.  
List the case for admission hearing on - 18.3.94.

*Mes*

*JS*  
(Lakshmi Swaminathan)  
m (J)

(R. Rangarajan)  
m (A)

M

Dated: 18/3/94.

None appeared for the applicant on the last two dates and he is not present even today. Sh. R. K. Shetty appears for the respondents.

Application dismissed in default of appearance of the applicant.

*Mes*  
(R. Rangarajan)  
m (A)

*Mes*  
(M. S. Deshpande)  
V/C.

18/3/94

Order/Judgement despatched  
to Applicant/Respondent(s)  
on 24/3/94.

*DS  
18/3/94*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PREScot ROAD, BOMBAY 1

R.P.NO.4/95 IN O.A.NO.1112/93

Sudam S. Kundhare

..Applicant

V/s

Union of India & ors.

..Respondents

Coram: Hon. Shri Justice M.S.Deshpande, Vice Chairman  
Hon. Shri K.D. Saha, Member(A)

TRIBUNALS ORDER:(BY CIRCULATION) DATED: 26/9/1995  
(Per: M.S.Deshpande, Vice Chairman)

By this Review Petition the applicant seeks review of the order which was passed on 26th September 1994. The order came to be passed in the absence of the applicant but on merits because a statement was made on behalf of the respondents that the applicant's entitlement will be considered according to his eligibility and in accordance with the rules whenever vacancy occurs. We acted upon this statement after considering the pleadings and after hearing Shri R.K.Shetty, counsel for the respondents and it was not merely a case of dismissal without considering the relevant material.

No grounds have been made out by the review application for reviewing that order and no new facts have been alleged. The Review Petition No.4/95 is, therefore, dismissed.

(K.D.Saha)

Member(A)

(M.S.Deshpande)

Vice Chairman

trk

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